

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th March, 2023

No.HC.VII-17/2023 / 2665 /A. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Barpeta (under order of transfer as Civil Judge & Asstt. Sessions Judge, Hojai) presently working as Officer on Special Duty (e-Courts Division), Gauhati High Court, Guwahati, is directed to join immediately at his new place of posting i.e. Hojai. After joining at Hojai, Shri Kashyap will act as Officer on Special Duty (e-Courts Division), Gauhati High Court, Guwahati, as earlier.

Shri Kashyap will draw his salary and other allowances from his present place of posting i.e. Hojai.

By Order,

Sd/- Romen Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023 /2666 - 2677 /A.

Dated 24.03.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Hojai
He is requested to ask the Chief Judicial Magistrate, Hojai to look after the cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Hojai, in addition to his own duties, until further orders.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Hojai.
He is directed to look after the cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Hojai, in addition to his own duties, until further orders.
6. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Barpeta (under order of transfer) presently working as Officer on Special Duty (e-Courts Division), Gauhati High Court, Guwahati for information and necessary action.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.

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8. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
- ✓ 9. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati
High Court website.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar
(Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.



REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI